

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 256 of 2014 & IA-422 of 2014,
Appeal No. 22 of 2015 & IA-20 of 2015,
Appeal No. 8 of 2015 & IA-10 of 2015,
Appeal No. 9 of 2015 & IA-11 of 2015 and
Appeal No. 15 of 2015 & IA-17 of 2015

Dated : 22nd December, 2015

Present:- Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Appeal No. 256 of 2014 & IA-422 of 2014

M/s Patikari Power Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Tarun Johri

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-1
Mr. Anand K. Ganesan &
Mr. Ishaan Mukherjee for R-2

Appeal No. 22 of 2015 & IA-20 of 2015

M/s Dharamshala Hydro Power Ltd. Appellant(s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Nimish Gupta

Counsel for the Respondent (s) : Same as in A. No. 256 of 2014

Appeal No. 8 of 2015 & IA-10 of 2015

M/s Ascent Hydro Projects Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay &
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-4
Mr. Anand K. Ganesan &
Mr. Ishaan Mukherjee for R-2

Appeal No. 9 of 2015 & IA-11 of 2015

M/s Ginni Global Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay &
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-4
Mr. Anand K. Ganesan &
Mr. Ishaan Mukherjee for R-2

Appeal No. 15 of 2015 & IA-17 of 2015

M/s Harison Hydrel Construction Co. Pvt. Ltd. Appellant(s)
Versus
Himachal Pradesh State Electricity Board Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. R.K. Mehta
Mr. Abhishek Upadhayay &
Ms. Himanshi Andley

Counsel for the Respondent (s) : Mr. Pradeep Misra &
Mr. Manoj Kumar Sharma for R-4
Mr. Anand K. Ganesan &
Mr. Ishaan Mukherjee for R-2

ORDER

Affidavit on behalf of Himachal Pradesh Pollution Control Board has been filed. Let copy of the same be furnished to the parties today itself.

All the parties are given last opportunity to file reply/objections to the said affidavit of the Pollution Control Board within three weeks from today and not thereafter as this batch of Appeals is a part heard matter.

Post this appeal for remaining arguments of the parties on **27th January, 2016.**

(**T. Munikrishnaiah**)
Technical Member
rkt/vt

(**Justice Surendra Kumar**)
Judicial Member